

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

ORDER

No: 1192 of 2021/RG

Dated: 08-12-2021

Whereas, 07 candidates were engaged as Research Assistants in the High Court of Jammu & Kashmir and Ladakh vide High Court-Order No. 1149 of 2021/RG dated 26.11.2021.

Whereas, the engagement order required all the selected candidates to furnish an undertaking before the undersigned as per Schedule-I of guideline No. 8 notified vide Notification No. 578 dated 30.08.2016.

Whereas, the following selected candidates have furnished the requisite undertaking before the undersigned:

Srinagar Wing

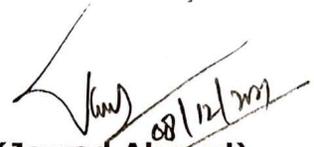
S. No.	Roll No.	Name of the Candidate Mr/Ms	Parentage S/Shri	Date of submission of Undertaking
1	129	Ayesha Showket	Showkat Hussain	29.11.2021
2	09	Tabia Fatima	Hakim Nisar Hussain	29.11.2021
3	01	Minsha Latief	Mohd. Latief Dar	29.11.2021

Jammu Wing

S. No.	Roll No.	Name of the Candidate Mr/Ms	Parentage S/Shri	Date of submission of Undertaking
1	47	Shatmanyu Sharma	Goutam Kumar	29.11.2021
2	58	Viren Magotra	Rajeev Magotra	30.11.2021
3	63	Meha Wazir	Manmohan wazir	01.12.2021
4	52	Danish Gill	Waris Gill	29.11.2021

Now, therefore, it is hereby ordered that the newly engaged Research Assistants of Jammu Division are placed at the disposal of Registrar Judicial, High Court Wing Jammu for their attachment with the Hon'ble Judges at Jammu Wing and similarly those belonging to Kashmir Division are placed at the disposal of Registrar Judicial, High Court Wing Srinagar for their attachment with the Hon'ble Judges at Srinagar Wing.

By Order.


(Jawad Ahmed)
Registrar General

No: 50697-725/2021/RG

Dated: 08-12-2021

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh,
..... for information.
4. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar,
..... for information and necessary action.

5. CPC, eCourts, High Court of J&K and Ladakh, Jammu for information with the request to upload the same on the official website of the Hon'ble High Court.
6. Director Finance, High Court of J&K and Ladakh,
7. Accounts Officer, High Court of J&K, Jammu/Srinagar
..... for information and necessary action.
8. Incharge Libarary, High Court Wing Jammu/Srinagar for information and for keeping the record of the same.
9. S/Shri/Ms _____,
..... for information and necessary compliance.


8/12/2011
Registrar General